

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.280/(MAH)/2017

CORAM:

Present:


SHRI M. K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Shri Hirji Premchand Dedhia
V/s.
Ravi Gum Industries Ltd.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
25	ADITYA R GUNDARMA	ADVOCATE	

ORDER

C.P. No. 280/241/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. Due to paucity of time matter cannot be proceeded.
3. The Petitioner shall intimate the next date of hearing to the Respondent.
4. Adjourned to **20.11.2017**. Meanwhile the Injunction Order already granted shall remain in operation.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 13.10.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)

(no follow up)